

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2016 &  
I.A. NO. 150 OF 2016**

**Dated: 5<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Aravali Transmission Service Company Ltd. .... Appellant (s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Aditya Shankar  
Mr. Udit Grover  
Mr. Madhup Singha

Counsel for the Respondent(s): Mr. R.K. Mehta  
Mr. Abhishek Upadhyay for R.1

**ORDER**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 10.05.2016. Dasti in addition is permitted.

List the matter on **10.05.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**